COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 262 OF 2017 & IA NO. 389 OF 2017

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chandrasekharan K. R. & Ors. Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. Gireesh Kumar

Mr. Biju Balakrishnan Mr. Siddhant Sinha

Counsel for the Respondent(s) : Mr. Venkat Subramanium for R.1

Mr. P. V. Dinesh

Ms. Arushi Singh for R-1, R-2 & R-3

Mr. Abhay Pratap Singh Mr. Vipin Nair for R-6

Mr. Ankur S. Kulkarni

Mr. Anand Srivastava for R-7

Mr. M.T. George for R-8

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd